

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.06.2024

**ORDER NO. 76 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for **CESTAT, New Delhi** on **19.07.2024** as follows:-

<b>PERIOD</b>	<b>CORAM</b>	<b>WORKS ASSIGNED</b>
On 19.07.2024 at 2:30 pm	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	ST/Misc./50192/2024 In Appeal No. ST/50314/2016 Nagar Palika Parishad vs. C. C. E. & ST- Meerut-I

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar